

NOTIFICATION *re* INSURANCE (AMENDMENT) RULES

THE DEPUTY MINISTER IN THE MINISTRY OF FINANCE (SHRI JAGANNATH PAHADIA): I beg to lay on the Table a copy of the Insurance (Amendment) Rules, published in Notification No. G. S. R. 1070 in Gazette of India dated the 8th June, 1968 under sub-section (3) of section 114 of the Insurance Act, 1938, [Placed in Library. See No. LT-1334] 68.)

12.59 hrs.

COMMITTEE OF PRIVILEGES

FIFTH REPORT

SHRI KHADILKAR (Khed): I beg to present the Fifth Report of the Committee of Privileges.

RESIGNATION OF MEMBER

SHRIMATI VIJAYA LAKSHMI

MR. SPEAKER: I have to inform the House that Shrimati Vijayalakshmi Pandit elected Member of the Lok Sabha from Phulpur Constituency, U. P. has resigned . . . (*Interruptions*).

SOME HON. MEMBERS: Why?

MR. SPEAKER: With effect from 8th July, 1968.

SHRI NATH PAI (Rajapur): Have any reasons been given?

SHRI HEM BARUA (Mangaldai): Will you ask her to give reasons?

There are all kinds of rumours.

MR. SPEAKER: No. It is a one-sentence letter.

श्री मधु विश्व (मुंगेर): अध्यक्ष महोदय, यह कोई बुझा और भतीजी का मामला तो नहीं है ?

ESTIMATES COMMITTEE

FIFTY-SEVENTH REPORT

SHRI P. VENKATASUBBAIAH (Nandyal): I beg to present the Fifty-seventh Report of the Estimates Committee regarding action taken by Government on the recommendations contained in the Third Report of the Estimates Committee on the Ministry of Works, Housing and Supply—Rural Housing.

CONSTITUTION (AMENDMENT) BILL

(i) REPORT OF JOINT COMMITTEE

SHRI KHADILKAR (Khed): I beg to present the Report of the Joint Committee on the Bill further to amend the Constitution of India.

(ii) EVIDENCE BEFORE JOINT COMMITTEE

SHRI KHADILKAR: Sir, I beg to lay on the Table a copy of the Evidence given before the Joint Committee on the Bill further to amend the Constitution of India along with a copy of the statement containing a gist of main points made by witnesses in their Evidence before the Joint Committee.

13 hrs.

INDIAN PENAL CODE (AMENDMENT) BILL

(i) EXTENSION OF TIME FOR PRESENTATION OF REPORT OF JOINT COMMITTEE

SHRI TENNETI VISWANATHAM (Visakhapatnam): I beg to move:

"That this House do extend the time appointed for the presenta-